



ANNEXURE-I

MODEL POST-MORTEM REPORT FORM (Read carefully the instructions at Appendix 'A')

•	AME (OF INSTITUTION		Date
Post M	ortem F	Report No		
Conduc	cted by	Dr		
and Inc	quest p	of receipt of the body apers of Autopsy		
Date &	Time (of commencement of Autopsy		
Time o	of Comp	pletion of Autopsy		
Date 8	& time o	of examination of the dead body		
		s per Inquest Report) counter deaths, it may be done in a sc	letimic in	aillier diong was
CASE	PERT	TICULARS		
1.	(a)	Name of deceased and as entered in the Jail or Police record		
	(b)	S/O, D/O, W/O		·
·	(c)	Address:		
2.	Age	(Approx):yrs;	Sex:	Male/Female
3.	Body	y brought by (Name and rank of Police	officials)	
	(i) .		<u> </u>	
	(ii)			
·	of F	Police Station		

Note: The post mortem report should be typed or computer generated printout. It should not be hand written.



	dentified by (Names & addresses of relatives/persons acquainted)
. 1	dentified by (Many
((i)
	(ii)(iii)(iii)(iiii)(iiii)(iiii)(iiii)(iiiii)(iiiiiiiiii
	-urrod in Hospital .5 (Partition
	A TIMA OF AUTHUR.
	(ii) Date & time of Death in Hospital
	(iii) Central Registration No. of Hospital
	Alleged History (in brief, as per Inquest papers)
3.	Alleged History (III Briot)
	TIONS
7 5	CHEDULE OF OBSERVATIONS
	GENERAL cms. (2) Weight Kgs. (1) Length (a) lean / medium / obese
(17)	(1) Length cms. (2) vvoight (3) Physique – (a) lean / medium / obese (3) Physique – (a) lean / medium / obese
	(3) Pryside built/average built/poor built/emaciated
	(4) Identification features (if body is unidentified)
-	(
	(ii)
	(iii) Finger prints be taken on separate sheet and attached by the doctor.
	(iii) Finger prints be taken on sopara
/ 5 \	Description of clothes worn – important features:
(5)	Boombass
(6)	Post-mortem Changes:
1-7	PM Staining /lividity
	- Rigor mortis (if present, the extent)
	- Rigor moras (if any)
	- Decomposition changes (if any)



- 7. External appearance:-
 - (a) Condition of eyes
 - (b) Natural orifices (Mouth, Nosily, Ears)
 - (c) Nails

(B) EXTERNAL INJURIES :-

(Mention type, Shape, Length x Breadth & Depth of each injury and its relation to important body landmark. Indicate which injuries are fresh and which are old and their duration.)

Instruction:-



	,	the diagrams attache	d
	Injuries be given serial number and mark sim	liarly of tile anasimins	
/i\	Inhirles De given senar name		

- In stab injuries, mention angles, margins and direction inside body. (ii)
- arm injuries, mention about effects of fire also. (iii)

(C) INTERNAL EXAMINATION

1. HEAD

- (a) Scalp findings
- (b) Skull (Describe fractures here & show them on body diagram enclosed)
- (c) Meninges, meningeal spaces & Cerebral vessels (Hemorrhage & its locations)

(d)	Brain findings	& Wt.	(Wtgms.)
(U)	יישווו ווומוושים	•	•

2. NECK

- Mouth, Tongue & Pharynx
- Larynx & Vocal cords
- Condition of neck tissues
- Thyroid & other cartilage conditions

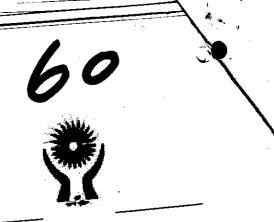
3. CHEST

- Ribs and Chest wall
- Oesophagus
- Trachea & Bronchial Tree
- Diaphragm



- Pleural Cavi	es - R -	v v v	
	-L-		
Lungs findings		gms. & Lt	gms.
- Heart findin	ıs & Wt		
- Large blood	·		
bdomen			
 Peritoneur Stomach Small inte Large inte Liver included blade Spleen (V 	tines including appe stines & Mesentric ve ding er (Wt	essels gms.)	gms.)
- Pancreas	0.184 Di	ams & It	gms.
		gms. & Lt	
- Bladder			
- Pelvic ca			
Pelvic BeGenitalbody, pr	rgans (Note the co	endition of vagina, scrotur men or any other fluid, and	n, presence of for I contusion, abrasic
	nd genital organs)		

ALCONOMICS OF THE PARTY OF THE



- SPINAL COLUMN & SPINAL CORD (To be opened where indicated)
- 5. Additional remarks, if any only 6.
- Probably time since death (keep all factors including observation at inquest) **OPINION**
- Cause of death -The cause of death to the best of my knowledge and belief is :i) ii)
 - (a) Immediate cause:

 - (c) Which of the injuries are ante-mortem/post-mortem and duration if ante-(b) Due to mortem?
 - (d) Manner of causation of injuries
 - (e) Whether injuries (individually or collectively) are sufficient to cause death in ordinary course of nature or not?
 - Any other iii)

SPECIMENS COLLECTED & HANDED OVER (Please tick)

- Viscera (Stomach with contents, small intestine with contents, sample of liver -500 gms. kidney (one half of each), spleen, Blood (upto 100 ml.), sample of blood on gauze piece (air dried), any other viscera, preservative used.) (a)
- (b)
- Photographs (Video cassettes in case of custody deaths), finger prints etc.) (c)
- Foreign objects (like bullet, ligature etc.) (d)
- Specimen collected for Histopathological examination (mention name of (e) organs/tissues)



(f) Sample of se	al
------------------	----

- (g) Inquest papers (mention total number & initial them)
- (h) Slides from vagina, semen or other material, if any

PM report in origi	inal,	inquest papers, dea	nd body, clothings and other
articles (mention	there) duly s	sealed (Nos.) handed over to police
official	No	of PS	whose signatures
are herewith.			
		Signature:	
		Name of Medical O	fficer
	•	•	
•		Designation	
		SEAL	

Receiving by I.O.

Signature______
Name _____
Rank _____
Belt No. _____
Police Station _____
Date of Collection ______